## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.607 TO BE ANSWERED ON 16<sup>th</sup> SEPTEMBER, 2020

## **COVID-19 CASES IN DEFENCE SERVICES**

## 607. SHRI ANUMULA REVANTH REDDY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) the details of the number of COVID-19 cases separately in Army, Navy and Air Force;

(b) the details of the number of deceased due to COVID- 19 in all the three services, service-wise;

(c) whether any special compensation has been given to the family of those deceased due to COVID-19;

(d) if so, the details thereof; service-wise; and

(e) if not, the reasons therefor?

## A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD NAIK)

(a) The number of COVID-19 cases in Army, Navy and Air Force are 16758, 1365 and 1716 respectively.

(b) The number of deceased due to COVID-19 in Army and Air Force are 32 and 03 respectively and :NILøin case of Navy.

(c) to (e): As per the extant Rules, there is no special compensation for deaths occurring due to infectious diseases while in service. However, all deaths while in service are awarded terminal benefits.

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